

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8418/2018

(Arising out of impugned final judgment and order dated 02-02-2018 in CO No. 1476/1980 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

IA No. 80965/2022 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 117323/2022 - APPLICATION FOR SUBSTITUTION

IA No. 80966/2022 - EXEMPTION FROM FILING O.T.

IA No. 117324/2022 - EXEMPTION FROM FILING O.T.

Date : 07-05-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR

HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. S.R.singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Mangal Prasad, Adv.
Mr. Ajay Yadav, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Anurag Singh, Adv.
Ms. Swapnil Singh, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s) Mr. Fuzail Ahmad Ayyubi, AOR

Mr. Ashim Sood, Adv.
Mr. Mayank Pandey, AOR
Mr. Ashish Kumar Pandey, Adv.
Ms. Anjesh Dahiya, Adv.
Mr. Ekansh Gupta, Adv.
Mr. Vedant Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 13.8.2024.

Rejoinder affidavit, if any, may be filed within four weeks from today.

(DR. NAVEEN RAWAL)
DY. REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)